

GOVERNMENT OF INDIA
MINISTRY OF POWER
RAJYA SABHA
UNSTARRED QUESTION NO.3032
ANSWERED ON 29.03.2022

ELECTRIFICATION OF VILLAGES AND HOUSEHOLDS

3032 SHRI JAWHAR SIRCAR:

Will the Minister of **POWER**
be pleased to state:

- (a) how many census villages and households in the country are yet to be electrified and what are their percentage in the country;
- (b) how much has been allocated to the Deen Dayal Upadhyaya Gram Jyoti Yojana (DDUGJY) and how much has been spent so far;
- (c) the progress under DDUGJY in both villages and households;
- (d) how much has been allocated and spent under the Pradhan Mantri Sahaj Bijli Har Ghar Yojana (SAUBHAGYA) scheme; and
- (e) how many have accepted metered payment for power consumption?

A N S W E R

THE MINISTER OF POWER AND NEW & RENEWABLE ENERGY

(SHRI R.K. SINGH)

(a) to (c) : The Government of India launched Deen Dayal Upadhyaya Gram Jyoti Yojana (DDUGJY) in December, 2014 for rural electrification works including separation of agriculture and non-agriculture feeders, strengthening and augmentation of sub-transmission & distribution infrastructure, metering at distribution transformers/feeders/consumers and electrification of villages across the country. As reported by the States, all the inhabited un-electrified census villages stand electrified on 28th April, 2018 across the country. Under DDUGJY, 18,374 un-electrified census villages were reported to be electrified from 2014-15 till 28.04.2018. A total of 1,27,68,620 households have been covered under DDUGJY.

The Government of India launched Pradhan Mantri Sahaj Bijli Har Ghar Yojana – Saubhagya in October, 2017 with the objective to achieve universal household electrification by providing electricity connections to all un-electrified households in rural areas and all poor

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households in urban areas in the country. Under the scheme, as on 31.03.2019, all households were reported electrified by the States, except 18,734 households in Left Wing Extremist (LWE) affected areas of Chhattisgarh. Subsequently, seven States namely Assam, Chhattisgarh, Jharkhand, Karnataka, Manipur, Rajasthan and Uttar Pradesh reported that around 19.09 lakh un-electrified households, identified before 31.03.2019, which were unwilling earlier, have later on expressed willingness to get electricity connections. After approval of Government in August, 2019, these were sanctioned for electrification. A total of 2.817 crore households were electrified since the launch of Saubhagya, up to 31.03.2021. Thereafter, again some States reported that 11,83,870 households were remaining for electrification. These were also sanctioned. Against this, 4,40,893 households have been electrified as on 15.03.2022. Accordingly, till date, a total 2.86 crore households have been electrified after launch of Saubhagya.

DDUGJY Scheme (including subsumed RE component) had an outlay of Rs. 75,893 Cr. (with GBS support of Rs. 63,027 Cr.) and an amount of Rs. 53,589 Cr. has been spent so far.

(d) : Saubhagya Scheme had an outlay of Rs. 16,320 Cr. (with GBS support of Rs.12,320 Cr.) and an amount of Rs.6,158 Cr. has been spent so far.

(e) : Section 55 of the Electricity Act mandates supplying of electricity by the licensee only after installation of a correct meter in accordance with the regulations made by the Authority to Distribution licensees themselves.
